

Name of the Corporate Debtor: CEMA Electric Lighting Products India Private Limited

Date of commencement of CIRP: Feb 14, 2025

LIST OF CREDITORS AS ON: JUNE 15, 2025

Amount in IN

List of Operational Creditors (Government Dues)

Sl.No	Details of Claimant		Details of claim received		Details of Claims admitted				Amount of		Amount of		Amount of		Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted			
1	Income Tax Department, Ch-34		27.02.25	65,24,047	65,24,047	Income Tax	No	0.50	NO	NO			Provisionally admitted		
2	Asst Commissioner - PF, Vatwa	Gujarat		1,00,31,466	1,00,31,466	Employees Provident Fund	No	0.77					Provisionally admitted		
3	Sales Tax Officer, Unit No48, Nadiad	Gujarat		2,74,475	2,74,475	VAT	No	0.02	No	No			Provisionally admitted		
Grand Total				1,68,29,988	1,68,29,988			1.30							

Approved In 4th CoC Meeting dated June 21 2025

DR. Ramesh

T R RAVICHANDRAN
INTERIM RESOLUTION PROFESSIONAL
CEMA Electric Lighting Products India Private Limited
IBBI/IPA-002/IP-N00241/2017-2018/10692
AFA Valid till 31.12.2025



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